CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 06.02.2019

O.A./260/85/2019 S C SARKAR

-V/S-

AVIATION RESEARCH CENTER

ITEM NO:13

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. G. R. Verma

Notes of The Registry	Order of The Tribunal
	None appears for the Applicant.
	On previous date i.e. 30.01.2019, no one had appeared on behalf of the Applicant. In view of this, applicant appears to be disinterested to pursue this case.
	Accordingly, the O.A is dismissed for default for non-prosecution on the part applicant.
	(SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)
	pms